

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1302

ANSWERED ON:17.08.2012

EXPANSION OF AIR SERVICES

Chavan Shri Harischandra Deoram;Ju Dev Shri Dilip Singh;Purkayastha Shri Kabindra;Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to take any steps to promote the expansion of air services during the current year;
- (b) if so, the details thereof along with the routes identified for the purpose; and
- (c) the time by which these routes are likely to be operational?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

(a) to (c): Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

A Committee constituted under the Chairmanship of Shri Rohit Nandan has examined the present Route Dispersal Guidelines and suggested measures to ensure better connectivity for smaller cities and towns. The Committee has recommended revision of Route Dispersal Guidelines. The report of the Committee has been placed on the website of the Ministry inviting comments of stake holders. Comments received from various organizations are under examination.